

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.01.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1288 of 2019	Ravi Kant Gupta & Ors. Vs. Alply Pvt. Ltd., through IRP	Mohit Chaudhary	Anurag Sharma Gunjan Mittal
2.	Comp. App (AT) (Ins) No. 1369 of 2019	Kunal Finance & Credit Pvt. Ltd & Anr. Vs. Tirumala Projects Pvt. Ltd.	Richa Sandilya	Debjani Chatterjee

For Directions

3.	Contempt Case (At) No. 25 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP
----	--	---	-----------------	-----------------

For Admission (Fresh Case)

4.	Comp. App. (AT) (Ins) No. 878 of 2021	Fortune Graphics Ltd. Vs. Vineet Aggarwal & Ors.	S.Q. Kazim	
5.	Comp. App. (AT) No. 02 of 2022	Manila Resorts Pvt. Ltd. Vs. Bahl Paper Mills & Ors.	Nistha Gupta	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt. Ltd. With	Vinod Kumar Mahajan	Anurag Shikhar Sarin
7.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt. Ltd.	Vinod Kumar Mahajan	Anurag Shikhar Sarin
8.	Comp. App. (AT) (Ins) No. 1188 of 2019	Bank of Baroda Vs. Vijay Kumar Iyer & Anr.	Nalini Lodha	Sumesh Dhawan-R1 Swarnendu Chatterjee

9.	Comp. App. (AT) (Ins) No. 708 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shikhil Suri
10.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	Anuj Tiwari	Vaijayant Paliwal Kriti Kalyani Salonee Kulkarni-RP Saurav Panda
11.	Comp. App. (AT) (Ins) No. 675 of 2021	Landmark Outdoor Media Services Pvt. Ltd. & Ors. Vs. Jitesh Gupta & Anr.	Vishal Ranjan	Neeraj Sharma-RP
12.	Comp. App. (AT) (Ins) No. 839 of 2021 & I.A. No. 2248 of 2021	Delhi NCR Consulting Pvt. Ltd. Vs. Anup Kumar (Resolution Professional)	Raghav Sabharwal	Shankari Mishra-RP
13.	Comp. App. (AT) No. 97 of 2021 & I.A. No.1793 of 2021	Internex Poly Pvt Ltd. (Formerly Known as Shubhnil Yarns Pvt. Ltd.) Vs. Gangotri Infrastructure Pvt. Ltd.	Satyan S. Israni	
14.	Comp. App. (AT) No. 131 of 2021	Bonita Rakesh Dhawan Vs. Rakesh Kumar Dhawan & Ors.	Ashima Mandla	
15.	Comp. App. (AT) No. 133 of 2021	Madhav Acharya Vs. Union of India & Anr. With	Nithin Chowdary Pavuluri	Sanjay Shorey Saransh Gupta-R1 Raunak Dhillon-R2
16.	Comp. App. (AT) No. 162 of 2021	Gautam Thapar & Anr. Vs. Union of India, Ministry of Corporate & Anr.	Sanjukta Roy	Sanjay Shorey-R1

For Hearing

17.	Comp. App. (AT) (Ins) No. 845 of 2020 (PH)	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors. With	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi- R2 & R3 Prabhjit S. Soni-RP Yogesh Gupta-RA
18.	Comp. App. (AT) (Ins) No. 855 of 2020 (PH)	UP Awam Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1-R2 Prabhjit Singh Soni- IRP Shivank Diddi-R3
19.	Comp. App. (AT) (Ins) No. 341 of 2021	PEC Ltd. Vs. Tathagat Exports Pvt. Ltd.	Gaurang Kanth	

20.	Comp. App. (AT) (Ins) No. 672 of 2021	Ram Ratan Modi Resolution Professional of Ducans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd.	Sanjana Nandi	Soumya Dutta Usha N. Banerjee Avishek Guha Ishaan Saha Soumya Dutta
21.	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt. Ltd.& Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma
22.	Comp. App. (AT) No. 72 of 2020	Sark Infraprojects Pvt. Ltd. Vs. Registrar of Companies, West Bengal	Harshit Goel	Sanjib Kumar Mohanty Amit Acharya-ROC
23.	Comp. App. (AT) No. 147 of 2020	Sheesh Mahal Inns and Hotels Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Anr.	Amrita Sarkar	Kamal kant Jha Adeeba Mujahid Ravi Singh
24.	Comp. App (AT) No. 176 of 2020	Hareshbhai Ambalal Patel Shareholder of Patidar Chemical Pvt. Ltd. Vs. Registrar of Companies	Natasha Dhruvan Shah	Vikrant N Goyal P S Singh-COC
25.	Comp. App. (AT) No. 92 of 2021 & I.A No. 1607 of 2021	Ramesh Shantilal Modi & Anr. Vs. Modi Landscapes Pvt. Ltd. & Ors.	Ashish Choudhury	Ramesh Thakkar-R2 Kumar Anurag Singh-R2, R3 & R5 Chetan Kapadia-R4

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar